

(b) the steps being taken to prevent the flow of poisonous water into the river?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) No, Sir.

(b) Polluted water containing objectionable constituents expelled from the Rourkela Steel Plant is treated in the waste treatment plant by biological treatment process and is discharged into the river only after removal of injurious constituents.

#### Coffee Board and Tea Board Establishments in Parliament House

\*570. Shri S. K. Tapuria: Will the Minister of Commerce be pleased to state:

(a) whether prices of tea, coffee, sandwiches and other items served to the members of Parliament through Coffee Board and Tea Board Establishments in the Parliament House have been increased; and

(b) if so, the reasons thereof?

The Deputy Minister in the Ministry of Commerce (Shri Shafi Qureshi): (a) Yes, Sir.

(b) As the canteens run by the Tea and Coffee Boards in Delhi including those in the Parliament House, as also in other places in India, were running at a loss, it was decided in February last that as a measure of economy, an endeavour should be made to make these establishments self-supporting. That is why, there has been a small increase in the prices of coffee, tea and snacks served by these canteens.

#### सायबी का मूल्य

2653. श्री सिद्धेश्वर प्रसाद : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मत्त ८: महीनों में इलायची के मूल्यों में अनाधारण वृद्धि हुई है; और

(ख) यदि हाँ, तो किसनी और इसके क्या कारण हैं ?

वाणिज्य मंत्री (श्री विनेश सिंह) :  
(क) और (ख). इलायची के मूल्यों में कोई असाधारण वृद्धि नहीं हुई है परन्तु लगभग 45 रुपये से 50 रुपये प्रति किलोग्राम पर मूल्य स्थिर हो गये हैं जिसका कारण अक्षत: अक्षमूल्यन है और अक्षत: विदेशी माग का कायम रहना है।

#### Industrial Estates in Harayana

2654. Shri Ram Kishan Gupta: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the scheme to set up new industrial estates in Harayana during the Fourth Five Year Plan has been finalised; and

(b) if so, the details thereof?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) No, Sir.

(b) Does not arise.

#### Foreign Collaboration

2655. Shri Eswara Reddy: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the number of foreign collaboration agreements for Government and the private sector projects approved by Government during 1966-67 with country-wise break-up; and

(b) the total amount of foreign capital involved in these agreements?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-691/67].

#### Railway Workers at Jhajha and Jamalpur Workshops

2656. Shri Deven Sen:  
Shri Madhan Limaye:

Will the Minister of Railways be pleased to state:

(a) whether the Railway Administration have received complaints

about the harassment by officials of employees and large scale suspensions/disciplinary proceedings against Railway workers at Jhajha and Jamalpur Workshops, Eastern Railway;

(b) the number of workers suspended or proceeded against at these two places in the last 12 months;

(c) whether any inquiry has been ordered in this regard; and

(d) if so, the result thereof?

**The Minister of Railways (Shri C. M. Poonacha):** (a) No.

(b) Jamalpur . . . . . 70  
Jhajha . . . . . 172

(c) In view of the answer to part (a), the question of any enquiry about alleged harassment does not arise and no such enquiry has been ordered. Of course, in each case of disciplinary action, an enquiry under the Discipline and Appeal Rules was ordered where the procedure required it.

(d) Does not arise

#### **Water Supply to Railway Employees at Jhajha**

**2657. Shri Kedar Paswan:  
Shri Madhu Limaye:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the water supply to Railway employees at Jhajha (E.R.) is restricted to certain hours and is also insufficient;

(b) whether the employees returning from duty at odd hours are inconvenienced as a result thereof;

(c) whether this water supply has been declared unhygienic by the concerned specialists;

(d) whether the filtering plant at Jhajha has been out of order for quite some time;

(e) whether the Railway tank is not maintained in hygienic conditions; and

(f) if so, the action taken by the Railway administration to remove the cause of these complaints?

**The Minister of Railways (Shri C. M. Poonacha):** (a) Yes The supply is, however, not considered insufficient for normal requirements.

(b) No.

(c) to (f). At Jhajha, the filtration plant, which was installed in 1953, is not working efficiently. On isolated occasions, the water has been found unsatisfactory, particularly during and immediately after rains. Samples are tested every day by the doctors for residual chlorine and on those isolated days when the sample is found to be having inadequate residual chlorine, the staff are warned to draw water from the open wells provided in the colony. In the meantime, overhauling of the filtration plant has been taken in hand. This is expected to be completed by 30-9-67 and after its completion, it is expected that there would be no grounds for such complaint.

#### **Engineers for Precision Instrument Factory, Kerala**

**2658. Shri A. Sreedharan:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether a decision has been taken to requisition the services of some Engineers serving with the Kerala Government for various positions in the precision instrument factory in Kerala; and

(b) if so, their number?

**The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed):** (a) and (b). It has been ascertained from the Instrumentation Ltd., that one Project Engineer and an Assistant Engineer of the Kerala Government have joined that organisation on deputation.